

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 32/(MAH)/2010
CA No.

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 14.10.2016

NAME OF THE PARTIES: Mr. Dilipkumar Shrivastava
V/s.
M/s. The Champion India Industries Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 111 of the Companies Act 1956.

S. No.	NAME	DESIGNATION	SIGNATURE
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1	Adv. Anand Tapak	Adv. S. K. K. No 5	
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Common Order

CP No. 32 & 33/111/CLB/MB/MAH/2010

CP No. 97 & 98/397-398/CLB/MB/MAH/2010

At the request of the Petitioner side, list this matter for hearing on
25.11.2016.

sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)